BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (I.B) No.230/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Nam	ne of the Company	Super Smelters Limited -Versus- Imperial Tubes Pvt.Ltd. (Corporate Debtor)		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. RUDRAMAN BHATTACHARYA
Mr. SOUROSIT DASGUPTA
M. BANCHARI CHAKRAVARTY

Petitioner

Sourojit Alasquita Adv

24 07 2017 - CP (IB) No.230/KB/2017 - Super Smelters Limited (Operational Creditor) Vs. Imperial Tubes Pvt. Ltd. (Corporate Debtor).

ORDER

Ld. Lawyers on behalf of the petitioner as also petitioners are present in person. None appeared on behalf of the respondent.

Ld. Lawyer on behalf of the petitioner prayed for some time as he has to obtain instruction from the conducting Ld. Lawyer.

Fixed on 25.07.2017.

MANORAMA KUMARI MEMBER(J)